GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 2618 TO BE ANSWERED ON 16TH DECEMBER, 2025

Fisheries and Animal Husbandry Schemes in Karnataka

2618. Shri M Mallesh Babu:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the details of Central assistance funds released to the State of Karnataka under the Blue Revolution Scheme, the Pradhan Mantri Matsya Sampada Yojana (PMMSY) and earlier fisheries development schemes since 2004-05, year-wise;
- (b) the total number of beneficiaries, cooperatives and self-help groups supported for inland, marine and brackish-water fisheries development in Karnataka under Central schemes;
- (c) the number and location of veterinary hospitals, dispensaries, mobile veterinary units, artificial insemination centres and breeding farms established or upgraded in Karnataka;
- (d) the total fish production, export value and contribution of Karnataka to country's overall fisheries sector since 2004-05; and
- (e) the details of infrastructure created under PMMSY and other related schemes in coastal districts Dakshina Kannada, Udupi, Uttara Kannada and Karwar, including fishing harbours, fish landing centres, cold chain facilities and processing units?

ANSWER

MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a): The details of central assistance funds released to the Government of Karnataka under the Blue Revolution Scheme, the Pradhan Mantri Matsya Sampada Yojana (PMMSY) and earlier fisheries development schemes since 2004-05, year-wise are provided at **Annexure-I**.
- (b): Under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) implemented by the Department of Fisheries, Government of India, the end level beneficiaries are identified by the respective State Governments. The State Government of Karnataka has informed that a total of 4538 beneficiaries including Cooperatives and Self-Help Groups have been benefitted under inland, marine and brackishwater fisheries development in Karnataka under the PMMSY during 2020-2025.
- (c): The Department of Animal Husbandry and Dairying (DAHD), Gol has informed that under the 'Establishment and Strengthening of Veterinary Hospitals and Dispensaries-Mobile Veterinary Units' (ESVHD-MVU) of Livestock Health and Disease Control Program (LHDCP) financial support is provided to the States/UTs including Karnataka for operation of Mobile Veterinary Units (MVUs) to provide diagnosis, treatment at farmer's doorstep. It is informed that at present, 697 Veterinary Hospitals/Polyclinics, 2,176 Veterinary Dispensaries, and 275 Mobile Veterinary Units (MVUs) are functioning in the State. Besides, as per information received from the State Government, currently there are 7119 Artificial insemination centres and 21 Breeding farms in Karnataka.
- (d): Karnataka is one of the potential state in terms of fisheries sector and contributes significantly to the country's fisheries sector. Government of Karnataka has reported that fish production of Government of Karnataka has increased from 2.51 lakh tonnes in 2004-2005 to 9.63 lakh tonnes during 2024-25. In addition, the export value of fish and fisheries products from Karnataka has increased from Rs.76.92 Crore in 2004-05 to Rs.4048 crore in 2023-24. Currently Karnataka contributes to about 5% to country's fish production and about 7% to country's export value.
- (e): Under the PMMSY and other related schemes of GoI, projects are approved based on the proposals submitted by the respective State Government. As reported by Government of Karnataka, the details of infrastructure created under PMMSY and other related schemes in coastal districts of Karnataka is at **Annexure-II**.

Annexure I

Statement referred in part (a) of the Lok Sabha Unstarred Question No. 2618 for answer on 16th December, 2025 regarding 'Fisheries and Animal Husbandry Schemes in Karnataka':

Rs. In lakh

Year	Central funds released			
Earlier Schemes				
2004-2009	6663.51			
2010-2014	6913.17			
Blue Revolution Scheme				
2015	2352.58			
2016	2870.54			
2017	3324.31			
2018	5847.28			
2019	2330.61			
PMMSY Scheme				
2020	6235.30			
2021	9884.43			
2022	6608.00			
2023	2981.36			
2024	3793.06			
2025	1421.08			

Annexure II

Statement referred in part (e) of the Lok Sabha Unstarred Question No. 2618 for answer on 16th December, 2025 regarding 'Fisheries and Animal Husbandry Schemes in Karnataka':

Units in Nos

SL No	Component	Dakshina Kannada	Udupi	Uttara Kannada
1	Modernization and Up-gradation of Fishing Harbour	1	2	0
2	Maintenance Dredging	0	0	3
3	Construction of 50 Ton capacity Ice plant/Cold storage	7	10	1
4	Construction of 30 Ton capacity Ice plant/Cold storage	0	4	2
5	Construction of 20 Ton capacity Ice plant/Cold storage	2	0	2
6	Construction of Modernization of Ice plant/ Cold storage	11	13	5
7	Purchase of Refrigerated Vehicle	4	3	0
8	Insulated vehicle	16	11	14
9	Three wheeler with ice box	7	14	13
10	Motorcycle with ice box	15	1	16
